



Government of India Ministry of Commerce and Industry

Department of Commerce

DIRECTORATE GENERAL OF FOREIGN TRADE (DES - VII SECTION)

MINUTES OF THE NORMS COMMITTEE- VII

MEETING No. NC/7/MEET/Dec/202122/11

DATED: 17/12/2021

Meeting No. NC/7/MEET/Dec/202122/11 dated 17.12.2021 dealing with 'Chapter 39 and 40 of ITC (HS) Code held, under the Chairmanship of Shri HARDEEP SINGH, Addl. DGFT, Directorate General of Foreign Trade, Department of Commerce, Udyog Bhawan, New Delhi- 110011.

The Committee approved the minutes of Norms Committee -VII Meeting No. NC/7/MEET/Nov/202122/10 dated 26.11.2021 since uploaded on DGFT website.

Following are the decisions of the Norms Committee after deliberation and RA concerned shall take consequential actions as per Foreign Trade Policy/Procedures.

The following members (except Shri Pradeep Thapliyal, FTDO at Sl. No. 2 (since retired)) attended the meeting.:

S.No.	Name and Designation of Representatives	Department
1	DILIP KUMAR,Deputy DGFT	Directorate General of Foreign Trade, Delhi
2	PRADEEP THAPLIYAL,FTDO	Directorate General of Foreign Trade, Delhi
3	GEETA VERMA,Assistant Section Officer	Directorate General of Foreign Trade, Delhi
4	NAND Lal,Technical Authority	Technical Consultant,DGFT
5	SHAISH KUMAR,Technical Authority	Technical Consultant,DGFT
6	DINESHNARAIN MATHUR,Technical Authority	Technical Consultant,DGFT
7	Omprakash sharma,Technical Authority	Technical Consultant,DGFT

Case Details and Decision(s):

Case No.	1 / NC/7/MEET/Dec/202122/11
Case Status	Case Deferred

Party Name	CHIRIPAL POLY FILMS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202122/ 11 and 17/12/2021
HQ File Number	HQRNORM APPLY 00125230AM22
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: <i>The Committee considered the case as per agenda and noted that a deficiency letter dated 04.08.2021 was issued for submission of the following information. The firm was reminded twice. But, the requisite information is still awaited. The Committee decided to issue a final reminder and deferred the case.</i> 1.DETAILED MANUFACTURING PROCESS STARTING FROM BASIC RAW MATERIAL 2.COATING THICKNESS OF METALLIZATION 3.PROD/CONSUMPTION DATA FOR LAST TWO YEAR DULY CERTIFIED BY GST.	

Case No.	2 / NC/7/MEET/Dec/202122/11
Case Status	Case Deferred
Party Name	GUJARAT RAFFIA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202122/ 11 and 17/12/2021
HQ File Number	HQRNORM APPLY 00131122AM22
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: <i>The Committee considered the case as per agenda and noted that a deficiency letter dated 04.08.2021 was issued for submission of the following information. The firm was reminded twice. But, the requisite information is still awaited. The Committee decided to issue a final reminder and deferred the case.</i> 1.DETAILED MANUFACTURING PROCESS ,WASTAGE CLAIMED 2.DETAILS OF INDIGENOUS INPUT WITH QUANTITY 3.NETT WEIGHT OF ALUMINIUM EYELET IN EXPORT	

Case No.	3 / NC/7/MEET/Dec/202122/11
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Case Status	Case Deferred
Party Name	CHIRIPAL POLY FILMS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202122/ 11 and 17/12/2021
HQ File Number	HQRNORM APPLY 00060855AM21
RA File Number	08AA04005448 AM21
Licence No and Date	0811000268/12/01/2021
Norms Committee Decision: <i>The Committee considered the case as per agenda and noted that a deficiency letter dated 04.08.2021 was issued for submission of the following information. The firm was reminded twice. But, the requisite information is still awaited. The Committee decided to issue a final reminder and deferred the case.</i> 1.DETAILED MANUFACTURING PROCESS STARTING FROM BASIC RAW MATERIAL 2.COATING THICKNESS OF METALLIZATION 3.PROD/CONSUMPTION DATA FOR LAST TWO YEAR DULY CERTIFIED BY GST 4.NET CONTENT OF PVDC IN EXPORT 5.EXACT GENERIC NAME OF IMPORT ITEM NO 8 AND 9	

Case No.	4 / NC/7/MEET/Dec/202122/11
Case Status	Case Deferred
Party Name	SHIVA PERFORMANCE MATERIALS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202122/ 11 and 17/12/2021
HQ File Number	HQRNORM APPLY 00110890AM22
RA File Number	34AA04002179 AM22
Licence No and Date	3411000714/09/06/2021
Norms Committee Decision: <i>The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-</i> 1. % Solid Content in Export. 2. Material Balance on Solid Content Basis. 3. Justified for 6.72% wastage.	

Case No.	5 / NC/7/MEET/Dec/202122/11
Case Status	Case Deferred
Party Name	SHIVA PERFORMANCE MATERIALS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202122/ 11 and 17/12/2021
HQ File Number	HQRNORM APPLY 00110893AM22
RA File Number	34AA04002178 AM22
Licence No and Date	3411000715/09/06/2021
Norms Committee Decision: <i>The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-</i> <i>1. % Solid Content in Export.</i> <i>2. Material Balance on Solid Content Basis.</i> <i>3. Justified for 6.72% wastage.</i>	

Case No.	6 / NC/7/MEET/Dec/202122/11
Case Status	Case Deferred
Party Name	SHIVA PERFORMANCE MATERIALS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202122/ 11 and 17/12/2021
HQ File Number	HQRNORM APPLY 00110660AM22
RA File Number	34AA04002183 AM22
Licence No and Date	3411000710/09/06/2021
Norms Committee Decision: <i>The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-</i> <i>1. % Solid Content in Export.</i> <i>2. Material Balance on Solid Content Basis.</i> <i>3. Justified for 6.72% wastage.</i>	

Case No.	7 / NC/7/MEET/Dec/202122/11
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Case Status	Case Deferred
Party Name	SHIVA PERFORMANCE MATERIALS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202122/ 11 and 17/12/2021
HQ File Number	HQRNORM APPLY 00110742AM22
RA File Number	34AA04002182 AM22
Licence No and Date	3411000713/09/06/2021
Norms Committee Decision: <i>The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-</i> <i>1. % Solid Content in Export.</i> <i>2. Material Balance on Solid Content Basis.</i> <i>3. Justified for 6.72% wastage.</i>	

Case No.	8 / NC/7/MEET/Dec/202122/11
Case Status	Case Deferred
Party Name	GUJARAT FLUOROCHEMICALS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202122/ 11 and 17/12/2021
HQ File Number	HQRNORM APPLY 00113732AM22
RA File Number	34AA04002019 AM22
Licence No and Date	3411000725/14/06/2021
Norms Committee Decision: <i>The Committee considered the case as per agenda and noted that a deficiency letter dated 04.08.2021 was issued for submission of the following information. The firm was reminded twice. But, the requisite information is still awaited. The Committee decided to issue a final reminder and deferred the case.</i> <i>1. ALL TECHNICAL DETAILS AS PER APPENDIX 4E, INDICATING PERCENTAGE YIELD AT EACH CHEMICAL REACTION,STICHOMETRIC BALANCE ON MOLAR BASIS,CALLCULATION SHEET TO ARRIVE AT THE QTY OF RAW MATERIAL ASKED.</i> <i>2. IN THE PROCESS DESCRIPTION STARTING RAW MATERIAL ARE CHLOROFORM,WHILE IN THE APPLICATION MAIN R.M IS FLUORSPAR. PL CLARIFY ,ALSO GIVE PROCESS INDICATING USE OF EACH IMPORTED INPUT ALONG WITH OTHER INDIGINOUS INPUT WITH THEIR QUANTITY.</i> <i>3. COPY OF GUARANTED NORMS OF CONSUMPTION FROM TECHNOLOGY SUUPLIER IF ANY.</i>	

Case No.	9 / NC/7/MEET/Dec/202122/11																																				
Case Status	Case Approved																																				
Party Name	ZENITH INDUSTRIAL RUBBER PRODUCTS PRIVATE LIMITED																																				
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202122/ 11 and 17/12/2021																																				
HQ File Number	HQRNORM APPLY 00114277AM22																																				
RA File Number	03AA04025527 AM22																																				
Licence No and Date	0311004604/14/06/2021																																				
Norms Committee Decision: <i>Based on the comments furnished by the Technical Expert (Consultant)--III, the Committee decided to ratify the license as under:-</i> There will be value Cap of Rubber Chemicals and Misc. Chemicals, as per the General Note 8 of the Hand Book of Procedure Vol II. <table border="1"> <thead> <tr> <th>EXPORT ITEM</th><th>QUANTITY</th><th>IMPORT ITEM</th><th>QUANTITY</th></tr> </thead> <tbody> <tr> <td>RUBBER FLOOR COVERINGS & MATS</td><td>600000.0Kg</td><td>1. NATURAL RUBBER SVR 3L</td><td>0.14Kg</td></tr> <tr> <td></td><td></td><td>2. NATURAL RUBBER RSS 3</td><td>0.12 Kg</td></tr> <tr> <td></td><td></td><td>3.SYNTHETIC RUBBER SBR 1502</td><td>0.095Kg</td></tr> <tr> <td></td><td></td><td>4. ZINC OXIDE</td><td>0.021Kg</td></tr> <tr> <td></td><td></td><td>5. CARBON BLACK</td><td>0.09 Kg</td></tr> <tr> <td></td><td></td><td>6. ANTIOXIDANTS</td><td>0.004 Kg</td></tr> <tr> <td></td><td></td><td>7. ACCELERATORS</td><td>0.006 Kg</td></tr> <tr> <td></td><td></td><td>8. CROSS LINKING AGENT : HUDE F 333</td><td>0.004 Kg</td></tr> </tbody> </table> <i>RA may take consequential action as per Policy / Procedures.</i>		EXPORT ITEM	QUANTITY	IMPORT ITEM	QUANTITY	RUBBER FLOOR COVERINGS & MATS	600000.0Kg	1. NATURAL RUBBER SVR 3L	0.14Kg			2. NATURAL RUBBER RSS 3	0.12 Kg			3.SYNTHETIC RUBBER SBR 1502	0.095Kg			4. ZINC OXIDE	0.021Kg			5. CARBON BLACK	0.09 Kg			6. ANTIOXIDANTS	0.004 Kg			7. ACCELERATORS	0.006 Kg			8. CROSS LINKING AGENT : HUDE F 333	0.004 Kg
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Case No.	10 / NC/7/MEET/Dec/202122/11																								
Case Status	Case Approved																								
Party Name	VISION PRODUCTS PRIVATE LIMITED																								
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202122/ 11 and 17/12/2021																								
HQ File Number	HQRNORM APPLY 00115238AM22																								
RA File Number	34AA04002595 AM22																								
Licence No and Date	3411000739/15/06/2021																								
Norms Committee Decision:																									
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RA may take consequential action as per Policy / Procedures.																									

Case No.	11 / NC/7/MEET/Dec/202122/11
Case Status	Case Deferred
Party Name	CEAT LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202122/ 11 and 17/12/2021
HQ File Number	HQRNORM APPLY 00116491AM22
RA File Number	03AA04033112 AM21
Licence No and Date	0311004675/17/06/2021
Norms Committee Decision:	

The Committee considered the case as per agenda and decided to issue Deficiency Letter for submission of following information:

1. A copy of Licence taken under Para.07 for the export of Automobile tyres reinforced with nylon cord fabric.
2. Complete calculation for the requirement of raw materials (*both imported and indigenous*) for the manufacture of Export item (for 100 Kg), indicating wastage separately.
3. Total Rubber requirement for the manufacture of 100 kg of tyre.

Case No.	12 / NC/7/MEET/Dec/202122/11
Case Status	Case Approved
Party Name	INTERNATIONAL CONVEYORS LTD.
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202122/ 11 and 17/12/2021
HQ File Number	HQRNORM APPLY 00116592AM22
RA File Number	03AA04026379 AM22
Licence No and Date	0311004682/17/06/2021

Norms Committee Decision:

Based on the comments furnished by the Technical Expert (Consultant-I}}, the Committee decided to ratify the license as under:-

EXPORT ITEM	QUANTITY	IMPORT ITEM	QUANTITY
1.PVC SOLID WOVEN FIRE RESISTANT ANTISTATIC CONVEYOR BELTING TYPE 3500 (1MM X 1 MM THK)	10.656KG/SQM(Excluding Weight of Fastener with Pin)	1.POLYESTER FILAMENT YARN (1000 D)	28320.0 Kg
2. PVC SOLID WOVEN FIRE RESISTANT ANTISTATIC CONVEYOR BELTING TYPE 3500 (2MM X 2	12.562KG/SQM(Excluding Weight of Fastener with Pin)	2. PVC RESIN	32160.0 Kg

MM THK)			
3. PVC SOLID WOVEN FIRE REISTANT ANTISTATIC CONVEYOR BELTING TYPE 10000 (1.5MM X 1.5 MM THK)	18.581KG/SQM(Excluding Weight of Fastener with Pin)	3.PHOSPHATE PLASTICIZER	25824.0 Kg
		4. FASTENERS WITH PINS	NET to NET
		5. POLYESTER FILAMENT YARN (1000 D)	11800.0 Kg
		6. PVC RESIN	16915.0 Kg
		7.PHOSPHATE PLASTICIZER	13350.0 Kg
		8. FASTENERS WITH PINS	NET to NET
		9 POLYESTER FILAMENT YARN (1000 D)	66700.0 Kg
		10. NYLON YARN (1260 D)	7900.0 Kg
		11. PVC RESIN	40020.0 Kg
		12.PHOSPHATE LASTICIZER	32170.0 Kg
		13. FASTENERS WITH PINS	NET to NET
RA may take consequential action as per Policy / Procedures.			

Case No.	13 / NC/7/MEET/Dec/202122/11
Case Status	Case Deferred
Party Name	MEH INDIA OVERSEAS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202122/ 11 and 17/12/2021
HQ File Number	HQRNORM APPLY 00116659AM22
RA File Number	05AA04028266 AM22
Licence No and Date	0511003181/17/06/2021
Norms Committee Decision: <i>The Committee considered the case as per agenda and noted that a deficiency letter dated 04.08.2021 was issued for submission of the following information. The firm was reminded twice. But, the requisite information is still awaited. The Committee decided to issue a final reminder and deferred the case.</i> 1. DETAILED SPECIFICATION SIZE AND COMPOSITION AND WEIGHT OF IMPORT AND EXPORT 2. DETAILS OF INDIGENOUS INPUT WITH QUANTITY 3. MANUFACTURING PROCESS IN DETAIL JUSTIFYING WASTAGE CLAIMED	

Case No.	14 / NC/7/MEET/Dec/202122/11
Case Status	Case Deferred
Party Name	PIONEER POLYLEATHERS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202122/ 11 and 17/12/2021
HQ File Number	HQRNORM APPLY 00117790AM22
RA File Number	05AA04029482 AM22
Licence No and Date	0511003215/18/06/2021
Norms Committee Decision: <i>The Committee considered the case as per agenda and noted that a deficiency letter dated 04.08.2021 was issued for submission of the following information. The firm was reminded twice. But, the requisite information is still awaited. The Committee decided to issue a final reminder and deferred the case.</i>	

- 1.DETAILED SPECIFICATION SIZE AND COMPOSITION AND WEIGHT OF IMPORT AND EXPORT
- 2.DETAILS OF INDIGENOUS INPUT WITH QTY
- 3.MANUFACTURING PROCESS IN DETAIL JUSTIFYING WASTAGE CLAIMED

Case No.	15 / NC/7/MEET/Dec/202122/11
Case Status	Case Deferred
Party Name	KANODIA TECHNOPLAST LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202122/ 11 and 17/12/2021
HQ File Number	HQRNORM APPLY 00119378AM22
RA File Number	05AA04030258 AM22
Licence No and Date	0511003245/21/06/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to issue Deficiency Letter for submission of following information: 1. Complete details as per Annexure to Appendix 4E. 2. Percentage wastage claimed for each import item. 3. Net content of each import and indigenous items in export. 4. Details of indigenous inputs with quantity. 5. Thickness of Aluminium foil to be imported. 6. Justification for use of solvent i.e. Isopropyl Alcohol and its recovery.	

Case No.	16 / NC/7/MEET/Dec/202122/11
Case Status	Case Approved
Party Name	LOXIM INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202122/ 11 and 17/12/2021
HQ File Number	HQRNORM APPLY 00121212AM22
RA File Number	08AA04009151 AM22
Licence No and Date	0811001794/22/06/2021
Norms Committee Decision:	

Based on the comments furnished by the Technical Expert (Consultant)--III, the Committee decided to ratify the license as under:-

EXPORT ITEM	QUANTITY	IMPORT ITEM	QUANTITY
POLYCARBONET/ABS COMPOUNDED CHIPS	17000.0 Kg	POLYCARBONATES	11560.0 Kg
		STYRENE- ACRYLONITRILE (SAN) CO- POLYMERS	2550.0 Kg
		METABLEN / PARALOID (Acrylic Modified PTFE)	680.0 Kg
		ACRYLONITRILE- BUTADIENE - STYRENE (ABS) COPOLYMERS	2040.0 Kg
RA may take consequential action as per Policy / Procedures.			

Case No.	17 / NC/7/MEET/Dec/202122/11
Case Status	Case Deferred
Party Name	BILCARE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202122/ 11 and 17/12/2021
HQ File Number	HQRNORM APPLY 00121676AM22
RA File Number	31AA04016431 AM22
Licence No and Date	3111000417/22/06/2021
Norms Committee Decision:	
<i>The Committee considered the case as per agenda and noted that a deficiency letter dated 04.08.2021 was issued for submission of the following information. The firm was reminded twice. But, the requisite information is still awaited. The Committee decided to issue a final reminder</i>	

and deferred the case.

1. Specific Name of Aclar Film with Catalogue.

Case No.	18 / NC/7/MEET/Dec/202122/11
Case Status	Case Approved
Party Name	Welspun Flooring Limited
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202122/ 11 and 17/12/2021
HQ File Number	HQRNORM APPLY 00121813AM22
RA File Number	03AA04026122 AM22
Licence No and Date	0311004819/22/06/2021

Norms Committee Decision:

Based on the comments furnished by the Technical Expert (Consultant)--I, the Committee decided to ratify the license as under:-

Item of Export	UOM	SPC Tiles/PVC Tiles (Thickness 2.5 MM to 10.0 MM) (Min Net Weight of PVC composite / SQ Met/MM in export item 1.75 KG + -2.5%)							
Item of Export No		1	2	3	4	5	6	7	8
Thickness of exports	MM	3	3.5	4	5	6	7.5	9	10
Qty of exports	SQ Met	10,000	50,000	50,000	50,000	50,000	10,000	10,000	10,000
Minimum Weight of PVC/SPC Composite in export	KG	52,500	3,06,250	3,50,000	4,37,500	5,25,000	1,31,250	1,57,500	1,75,000
Minimum Weight of LDPE in export packing	KG	1,050	5,672	6,218	7,143	8,193	2,017	2,269	2,521
Import allowed to make SPC/PVC Composite with 5% wastage									

1. PVC Resin/PVC	KG	20,805	1,21,360	1,38,697	1,73,371	2,08,045	52,011	62,414	69,348
2. Calcium Carbonate Powder	KG	29,295	1,70,887	1,95,299	2,44,124	2,92,949	73,237	87,885	97,650
3. Calcium Zinc Stabilizer	KG	943	5,502	6,288	7,859	9,431	2,358	2,829	3,144
4. PVC Processing aid ACR 401 or equivalent	KG	624	3,641	4,161	5,201	6,241	1,560	1,872	2,080
5. Internal Lubricant HG-60 (multi alcoholization fatty acid ester) or equivalent	KG	638	3,722	4,253	5,317	6,380	1,595	1,914	2,127
6. Impact strength modifier (Chlorinated Polyethylene Wax)	KG	2,584	15,071	17,224	21,529	25,835	6,459	7,751	8,612
7. Softener (Oxidised Polyethylene)	KG	151	879	1,005	1,256	1,507	377	452	502
8. Carbon Black	KG	86	502	574	718	861	215	258	287
Surfacing materials allowed for import									
9. Wear Layer made of PVC Met (up to 600 (+/- 10%) GSM)	SQ	10,500	52,500	52,500	52,500	52,500	10,500	10,500	10,500
10. Print Layer	SQ	10,500	52,500	52,500	52,500	52,500	10,500	10,500	10,500

made of PVC Met (upto 100 (+/- 10%) GSM)									
11. Floor SQ underlayment / Met Pads with IXPE(upto 125 (+/-10%) GSM)		10,500	52,500	52,500	52,500	52,500	10,500	10,500	10,500
12. LDPE film KG for packing		1061	5729	6281	7214	8275	2037	2292	2546
13. UV Lacquer KG / UV varnish/UV sealer/UV topcoat		380	1,900	1,900	1,900	1,900	380	380	380
RA may take consequential action as per Policy / Procedures.									

Case No.	19 / NC/7/MEET/Dec/202122/11
Case Status	Case Withdrawn
Party Name	Welspun Flooring Limited
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202122/ 11 and 17/12/2021
HQ File Number	HQRNORM APPLY 00121813AM22
RA File Number	03AA04026122 AM22
Licence No and Date	0311004819/22/06/2021
Norms Committee Decision:	
<i>The case has already been approved vide case No. 18 above.</i>	

Case No.	20 / NC/7/MEET/Dec/202122/11
Case Status	Case Deferred
Party Name	GUJARAT FLUOROCHEMICALS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202122/ 11 and 17/12/2021

HQ File Number	HQRNORM APPLY 00121856AM22
RA File Number	34AA04002018 AM22
Licence No and Date	3411000760/22/06/2021
Norms Committee Decision: <i>The Committee considered the case as per agenda and noted that a deficiency letter dated 04.08.2021 was issued for submission of the following information. The firm was reminded twice. But, the requisite information is still awaited. The Committee decided to issue a final reminder and deferred the case.</i> 1.ALL TECH. DETAILS AS PER APP 4E, INDICATING PERCENTAGE YIELD AT EACH CHEMICAL REACTION,STICHOMETRIC BALANCE ON MOLAR BASIS,CALLCULATION SHEET TO ARRIVE AT THE QTY OF RAW MATERIAL ASKED 2.IN THE PROCESS DESCRIPTION STARTING R.M ARE CHLOROFORM,WHILE IN THE APPLICATION MAIN R.M IS FLUORSPAR. PL CLARIFY ,ALSO GIVE PROCESS INDICATING USE OF EACH IMPORTED INPUT ALONG WITH OTHER INDIGINOUS INPUT WITH THEIR QTY 3. COPY OF GUARANTED NORMS OF CONSUMPTION FROM TECHNOLOGY SUUPLIER IF ANY	

Case No.	21 / NC/7/MEET/Dec/202122/11
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202122/ 11 and 17/12/2021
HQ File Number	HQRNORM APPLY 00121864AM22
RA File Number	03AA04024376 AM22
Licence No and Date	0311004825/22/06/2021
Norms Committee Decision: <i>The Committee considered the case as per agenda and noted that a deficiency letter dated 04.08.2021 was issued for submission of the following information. The firm was reminded twice. But, the requisite information is still awaited. The Committee decided to issue a final reminder and deferred the case.</i> 1.ALL TECH. DETAILS AS PER APP 4E, INDICATING PERCENTAGE YIELD AT EACH CHEMICAL REACTION,STICHOMETRIC BALANCE ON MOLAR BASIS,CALLCULATION SHEET TO ARRIVE AT THE QTY OF RAW MATERIAL ASKED 2.IN THE PROCESS DESCRIPTION STARTING R.M ARE CHLOROFORM,WHILE IN THE APPLICATION MAIN R.M IS FLUORSPAR. PL CLARIFY ,ALSO GIVE PROCESS INDICATING USE OF EACH IMPORTED INPUT ALONG WITH OTHER INDIGINOUS INPUT WITH THEIR QTY 3. COPY OF GUARANTED NORMS OF CONSUMPTION FROM TECHNOLOGY SUUPLIER IF ANY.	

Case No.	22 / NC/7/MEET/Dec/202122/11
Case Status	Case Deferred
Party Name	LOPAREX INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202122/ 11 and 17/12/2021
HQ File Number	HQRNORM APPLY 00124753AM22
RA File Number	03AA04022741 AM22
Licence No and Date	0311004931/25/06/2021
Norms Committee Decision: <i>The Committee considered the case as per agenda and noted that a deficiency letter dated 04.08.2021 was issued for submission of the following information. The firm was reminded twice. But, the requisite information is still awaited. The Committee decided to issue a final reminder and deferred the case.</i> 1. Complete calculation for the requirement of Raw materials for the manufacturing of Export item, indicating separately wastage of both indigenous and imported items. 2. Production of export item vis –a vis consumption of all the raw materials (both imported and indigenous), for the last three years duly certified by Chartered Accountant.	

Case No.	23 / NC/7/MEET/Dec/202122/11
Case Status	Case Deferred
Party Name	COATALL FILMS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202122/ 11 and 17/12/2021
HQ File Number	HQRNORM APPLY 00125634AM22
RA File Number	03AA04015213 AM22
Licence No and Date	0311004940/26/06/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to issue Deficiency Letter for submission of following information: 1. Justification for higher wastage of 22% at each stage. 2. Production/Consumption data for last one year duly certified by GST.	

Case No.	24 / NC/7/MEET/Dec/202122/11
Case Status	Case Deferred
Party Name	LOPAREX INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202122/ 11 and 17/12/2021
HQ File Number	HQRNORM APPLY 00125664AM22
RA File Number	03AA04022747 AM22
Licence No and Date	0311004957/27/06/2021
Norms Committee Decision: <i>The Committee considered the case as per agenda and noted that a deficiency letter dated 04.08.2021 was issued for submission of the following information. The firm was reminded twice. But, the requisite information is still awaited. The Committee decided to issue a final reminder and deferred the case.</i> 1. Complete calculation for the requirement of Raw materials for the manufacturing of Export item, indicating separately wastage of both indigenous and imported items. 2. Production of export item vis –a vis consumption of all the raw materials (both imported and indigenous), for the last three years duly certified by Chartered Accountant.	

Case No.	25 / NC/7/MEET/Dec/202122/11									
Case Status	Case Approved									
Party Name	Welspun Flooring Limited									
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202122/ 11 and 17/12/2021									
HQ File Number	HQRNORM APPLY 00126142AM22									
RA File Number	03AA04004450 AM22									
Licence No and Date	0311004984/28/06/2021									
Norms Committee Decision:										
<i>Based on the comments furnished by the Technical Expert (Consultant)--I, the Committee decided to ratify the license as under:-</i>										
Item of Export	UOM	SPC Tiles/PVC Tiles (Thickness 2.5 MM to 10.0 MM) (Min Net Weight of PVC composite / SQ Met/MM in export item 1.75 KG + -2.5%)								
Item of Export		1	2	3	4	5	6	7	8	

No									
Thickness of exports	MM	3	3.5	4	5	6	7.5	9	10
Qty of exports	SQ Met	10,000	50,000	50,000	50,000	50,000	10,000	10,000	10,000
Minimum Weight of PVC/SPC Composite in export	KG	52,500	3,06,250	3,50,000	4,37,500	5,25,000	1,31,250	1,57,500	1,75,000
Minimum Weight of LDPE in export packing	KG	1,050	5,672	6,218	7,143	8,193	2,017	2,269	2,521
Import allowed to make SPC/PVC Composite with 5% wastage									
1. PVC Resin/PVC	KG	20,805	1,21,360	1,38,697	1,73,371	2,08,045	52,011	62,414	69,348
2. Calcium Carbonate Powder	KG	29,295	1,70,887	1,95,299	2,44,124	2,92,949	73,237	87,885	97,650
3. Calcium Zinc Stabilizer	KG	943	5,502	6,288	7,859	9,431	2,358	2,829	3,144
4. PVC Processing aid ACR 401 or equivalent	KG	624	3,641	4,161	5,201	6,241	1,560	1,872	2,080
5. Internal Lubricant HG-60 (multi alcoholization fatty acid ester) or equivalent	KG	638	3,722	4,253	5,317	6,380	1,595	1,914	2,127

6. Impact strength modifier (Chlorinated Polyethylene Wax)	KG	2,584	15,071	17,224	21,529	25,835	6,459	7,751	8,612
7. Softener (Oxidised Polyethylene)	KG	151	879	1,005	1,256	1,507	377	452	502
8. Carbon Black	KG	86	502	574	718	861	215	258	287
Surfacing materials allowed for import									
9. Wear Layer made of PVC (up to 600 (+/- 10%) GSM)	KG	380	1,900	1,900	1,900	1,900	380	380	380
10. Print Layer made of PVC Met (upto 100 (+/- 10%) GSM)	SQ	10,500	52,500	52,500	52,500	52,500	10,500	10,500	10,500
11. Floor underlayment / Pads with IXPE (upto 125 (+/- 10%) GSM)	SQ Met	10,500	52,500	52,500	52,500	52,500	10,500	10,500	10,500
12. LDPE film for packing	SQ Met	10,500	52,500	52,500	52,500	52,500	10,500	10,500	10,500
13. UV Lacquer / UV varnish/UV sealer/UV topcoat	KG	1061	5729	6281	7214	8275	2037	2292	2546
RA may take consequential action as per Policy / Procedures.									

Case No.	26 / NC/7/MEET/Dec/202122/11
Case Status	Case Withdrawn
Party Name	Welspun Flooring Limited
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202122/ 11 and 17/12/2021
HQ File Number	HQRNORM APPLY 00126142AM22
RA File Number	03AA04004450 AM22
Licence No and Date	0311004984/28/06/2021
Norms Committee Decision:	
<i>The case has been withdraw as it has already been approved vide case no. 25 above.</i>	

Case No.	27 / NC/7/MEET/Dec/202122/11		
Case Status	Case Approved		
Party Name	THE SUPREME INDUSTRIES LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202122/ 11 and 17/12/2021		
HQ File Number	HQRNORM APPLY 00126342AM22		
RA File Number	03AA04034314 AM22		
Licence No and Date	0311004994/29/06/2021		
Norms Committee Decision:			
Based on the comments furnished by the Technical Expert (Consultant-I), the Committee decided to ratify the license as under:-			
EXPORT ITEM	QUANTITY	IMPORT ITEM	QUANTITY
Flexible Packaging Material of Multilayer Film (Containing Minimum 8.16% Polyamidine, Minimum 3.1% EVA and 0.06% PET)	300000.0 Kg	Low Density Polyethylene Granules (LDPE)(Film Grade	63870.0 Kg
		Linear Low Density Polyethylene Granules (LLDPE) (Film Grade)	145230.0 Kg

		Metallocene Linear Low Density Polyethylene Granules (MLLDPE)	71820.0 Kg
		Polyamide Nylon Chips	26940.0 Kg
		TIE Layer Adhesive Resin (BONDYRAM) Maleic Anhydride Mod MLLDPE	6810.0 Kg
		Ethylene Vinyl Alcohol Copolymer (EVAL/EVOH)	10230.0 Kg
		PET Flakes Chips - Polyethylene Terephthalate	210.0 Kg
		Antistatic/AB Additives	390.0 Kg
		Master Batch (Colour White / Black)	4500.0 Kg
		Low Density Polyethylene Granules (LDPE)(Film Grade	63870.0 Kg
		Linear Low Density Polyethylene Granules (LLDPE) (Film Grade)	145230.0 Kg
RA may take consequential action as per Policy / Procedures.			

Case No.	28 / NC/7/MEET/Dec/202122/11
Case Status	Case Deferred
Party Name	BULK LIQUID SOLUTIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202122/ 11 and 17/12/2021
HQ File Number	HQRNORM APPLY 00126597AM22
RA File Number	07AA04011376 AM22
Licence No and Date	0711001390/29/06/2021
Norms Committee Decision: <i>The Committee considered the case as per agenda and noted that a deficiency letter dated 04.08.2021 was issued for submission of the following information. The firm was reminded twice. But, the requisite information is still awaited. The Committee decided to issue a final reminder and deferred the case.</i> <i>1. Net content Nylon EVA and PET in export.</i>	

Case No.	29 / NC/7/MEET/Dec/202122/11
Case Status	Case Deferred
Party Name	LION RUBBER INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202122/ 11 and 17/12/2021
HQ File Number	HQRNORM APPLY 00129878AM22
RA File Number	03AA04031540 AM22
Licence No and Date	0311005086/03/07/2021
Norms Committee Decision: <i>The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-</i> <i>1. Manufacturing process indicating stage wise wastage of both imported and indegenous items.</i> <i>2. Composition of Export item indicating net import content in it.</i> <i>3. Calculation for the requirement of all the raw materials both imported</i>	

Case No.	30 / NC/7/MEET/Dec/202122/11
Case Status	Case Withdrawn
Party Name	LION RUBBER INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202122/ 11 and 17/12/2021
HQ File Number	HQRNORM APPLY 00129878AM22
RA File Number	03AA04031540 AM22
Licence No and Date	0311005086/03/07/2021
Norms Committee Decision:	
<i>The case has been withdrawn as this case and above case no. 29 are same.</i>	

Case No.	31 / NC/7/MEET/Dec/202122/11
Case Status	Case Deferred
Party Name	SNR RECLAMATIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202122/ 11 and 17/12/2021
HQ File Number	HQRNORM APPLY 00131299AM22
RA File Number	30AA04009322 AM22
Licence No and Date	3011000836/05/07/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to issue Deficiency Letter for submission of following information:	
(a) Valid NOC from MOEF & CC for import of Used Rubber Scrap for the manufacture of reclaim rubber.	
(b) Declaration that NOC applicable for above Advance Authorization, will not be used for restricted item.	
(c) Complete calculation for requirement of rubber scrap for the manufacture of Export item indicating wastage separately.	

Case No.	32 / NC/7/MEET/Dec/202122/11
Case Status	Case Deferred
Party Name	POLYMER TECHNOLOGY GROUP
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202122/ 11 and 17/12/2021
HQ File Number	HQRNORM APPLY 00131311AM22
RA File Number	05AA04048473 AM22
Licence No and Date	0511003456/05/07/2021
Norms Committee Decision:	

The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-

1. *Whether the export item is used as PTMEG or PPG.*
2. *Whether the technical characteristics of export item will remain same using PTMEG or PPG in the process.*
3. *Actual import and corresponding export description may be quantified.*
4. *COA of the Export item may be furnished.*

Case No.	33 / NC/7/MEET/Dec/202122/11
Case Status	Case Deferred
Party Name	PRISTINE MELAMINE LLP
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202122/ 11 and 17/12/2021
HQ File Number	HQRNORM APPLY 00131376AM22
RA File Number	34AA04004654 AM22
Licence No and Date	3411000798/05/07/2021
Norms Committee Decision: <i>The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-</i> 1. <i>Composition of export items.</i> 2. <i>COA of export item.</i> 3. <i>Wastage claimed in the process.</i>	

Case No.	34 / NC/7/MEET/Dec/202122/11
Case Status	Case Approved
Party Name	BLS POLYMERS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202122/ 11 and 17/12/2021
HQ File Number	HQRNORM APPLY 00131583AM22
RA File Number	05AA04034280 AM22
Licence No and Date	0511003468/05/07/2021
Norms Committee Decision: Based on the comments furnished by the Technical Expert (Consultant-I), the Committee decided	

to ratify the license as under:-

<i>EXPORT ITEM</i>	<i>QUANTITY</i>	<i>IMPORT ITEM</i>	<i>QUANTITY</i>
<i>MDPE COMPOUND (MDPE COMPOUND) (containing minimum 26505.0 Kg of EVA)</i>	<i>700000 Kg</i>	<i>HDPE</i>	<i>542500.0 Kg</i>
<i>HDPE COMPOUND (HDPE COMPOUND BLACK)</i>	<i>200000 Kg</i>	<i>LLDPE</i>	<i>144200.0 Kg</i>
<i>HDPE COMPOUND (HDPE COMPOUND)</i>	<i>100000 Kg</i>	<i>EVA</i>	<i>27300.0 Kg</i>
<i>POLYETHYLENE (POLYETHYLENE MASTER BATCH) (Containing Minimum 29536.4 Kg of Rutile Titanium Oxide)</i>	<i>50000 Kg</i>	<i>ANTIOXIDANT</i>	<i>5600.0 Kg</i>
		<i>HDPE</i>	<i>164800.0 Kg</i>
		<i>LLDPE</i>	<i>35200.0 Kg</i>
		<i>CARBON BLACK</i>	<i>5160.0 Kg</i>
		<i>ANTIOXIDANT</i>	<i>840.0 Kg</i>
		<i>HDPE</i>	<i>81600.0 Kg</i>
		<i>LLDPE</i>	<i>17430.0 Kg</i>
		<i>CARBON BLACK</i>	<i>2554.0 Kg</i>
		<i>ANTIOXIDANT</i>	<i>416.0 Kg</i>
		<i>LLDPE</i>	<i>20264.3 Kg</i>

		<i>RUTILE TITANIUM DIOXIDE</i>	<i>30422.5 Kg</i>
		<i>ANTIOXIDANT</i>	<i>102.4 Kg</i>
		<i>CARBON BLACK</i>	<i>506.0 Kg</i>
		<i>UV STABLIZER</i>	<i>204.8 Kg</i>
<i>RA may take consequential action as per Policy / Procedures.</i>			

Case No.	35 / NC/7/MEET/Dec/202122/11
Case Status	Case Deferred
Party Name	D R COATS INK AND RESINS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202122/ 11 and 17/12/2021
HQ File Number	HQRNORM APPLY 00132355AM22
RA File Number	03AA04034581 AM22
Licence No and Date	0311005157/06/07/2021
Norms Committee Decision: <i>The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-</i> <i>1. % Resin content in export.</i> <i>2. Composition of export item.</i> <i>3. Complete technical details as per Annexure to Appedix 4E.</i>	

Case No.	36 / NC/7/MEET/Dec/202122/11
Case Status	Case Deferred
Party Name	GUJARAT FLUOROCHEMICALS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202122/ 11 and 17/12/2021
HQ File Number	HQRNORM APPLY 00133155AM22

RA File Number	34AA04004941 AM22
Licence No and Date	3411000810/07/07/2021
Norms Committee Decision: <i>The Committee considered the case as per agenda and noted that a deficiency letter dated 04.08.2021 was issued for submission of the following information. The firm was reminded twice. But, the requisite information is still awaited. The Committee decided to issue a final reminder and deferred the case.</i> 1. NET CONTENT NYLON, EVA AND PET IN EXPORT. 2. PERCENTAGE SOLID CONTENT IN ADHESIVE. 3. SPECIFICATION OF MASTER BATCH.	

Case No.	37 / NC/7/MEET/Dec/202122/11
Case Status	Case Deferred
Party Name	MPD INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202122/ 11 and 17/12/2021
HQ File Number	HQRNORM APPLY 00135012AM22
RA File Number	56AA04001339 AM21
Licence No and Date	5611000371/09/07/2021
Norms Committee Decision: <i>The Committee considered the case as per agenda and noted that reply to a deficiency letter dated 04.08.2021 has been received. The case has been referred to Technical Expert (Consultant) -II for examination and deferred the case.</i>	

Case No.	38 / NC/7/MEET/Dec/202122/11
Case Status	Case Deferred
Party Name	K L J POLYMERS AND CHEMICALS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202122/ 11 and 17/12/2021
HQ File Number	HQRNORM APPLY 00135561AM22
RA File Number	05AA04052819 AM22
Licence No and Date	0511003573/09/07/2021
Norms Committee Decision:	

The Committee considered the case as per agenda and noted that reply to a deficiency letter dated 04.08.2021 has been received. The case has been referred to Technical Expert (Consultant) -I for examination and deferred the case.

Case No.	39 / NC/7/MEET/Dec/202122/11
Case Status	Case Deferred
Party Name	SAMARO GLOBAL INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202122/ 11 and 17/12/2021
HQ File Number	HQRNORM APPLY 00135752AM22
RA File Number	03AA04040771 AM22
Licence No and Date	0311005259/10/07/2021

Norms Committee Decision:

The Committee considered the case as per agenda and decided to issue Deficiency Letter for submission of following information:

1. Net Weight of export product.
2. Thickness of export product.
3. Net Weight of PVC compound in total composite weight of export.
4. Composition of PVC Compound used in export product on 100 Kg Basis.
5. Area, Thickness and GSM of import item No. 1, 3.
6. Catalogue of import item no. 6, 7 and 18.
7. Material Balance in weight terms between import and export.
8. Complete Technical details as per appendix 4 E.
9. Wastage details.
10. Specific name of import wherever generic name is given.

Case No.	40 / NC/7/MEET/Dec/202122/11
Case Status	Case Deferred
Party Name	SAMARO GLOBAL INDUSTRIES PRIVATE LIMITED

Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202122/ 11 and 17/12/2021
HQ File Number	HQRNORM APPLY 00135753AM22
RA File Number	03AA04041636 AM22
Licence No and Date	0311005260/10/07/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to issue Deficiency Letter for submission of following information: 1. Net Weight of export product. 2. Thickness of export product. 3. Net Weight of PVC compound in total composite weight of export. 4. Composition of PVC Compound used in export product on 100 Kg Basis. 5. Area, Thickness and GSM of import item No. 1, 3. 6. Catalogue of import item no. 6, 7 and 18. 7. Material Balance in weight terms between import and export. 8. Complete Technical details as per appendix 4 E. 9. Wastage details. 10. Specific name of import wherever generic name is given.	

Case No.	41 / NC/7/MEET/Dec/202122/11
Case Status	Case Deferred
Party Name	GUJARAT FLUOROCHEMICALS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202122/ 11 and 17/12/2021
HQ File Number	HQRNORM APPLY 00136847AM22
RA File Number	34AA04004939 AM22
Licence No and Date	3411000830/12/07/2021
Norms Committee Decision: <i>The Committee considered the case as per agenda and noted that a deficiency letter dated 04.08.2021 was issued for submission of the information indicated in the letter. The firm was reminded twice. But, the requisite information is still awaited. The Committee decided to issue a</i>	

final reminder and deferred the case.

Case No.	42 / NC/7/MEET/Dec/202122/11
Case Status	Case Deferred
Party Name	CYTECH COATINGS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202122/ 11 and 17/12/2021
HQ File Number	HQRNORM APPLY 00137043AM22
RA File Number	52AA04008605 AM22
Licence No and Date	5211000983/12/07/2021
Norms Committee Decision:	
The Committee <i>considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) – III for examination and deferred the case.</i>	

Case No.	43 / NC/7/MEET/Dec/202122/11
Case Status	Case Deferred
Party Name	ATUL LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202122/ 11 and 17/12/2021
HQ File Number	HQRNORM APPLY 00137704AM22
RA File Number	08AA04014645 AM22
Licence No and Date	0811001979/13/07/2021
Norms Committee Decision:	
The Committee <i>considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) – III for examination and deferred the case.</i>	

Case No.	44 / NC/7/MEET/Dec/202122/11
Case Status	Case Deferred
Party Name	FLOORATEX POLYMERS
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202122/ 11 and 17/12/2021

HQ File Number	HQRNORM APPLY 00138278AM22
RA File Number	10AA04005760 AM22
Licence No and Date	1011000431/14/07/2021
Norms Committee Decision: <i>The Committee considered the case as per agenda and noted that a deficiency letter dated 04.08.2021 was issued for submission of the information indicated in the letter. The firm was reminded twice. But, the requisite information is still awaited. The Committee decided to issue a final reminder and deferred the case.</i>	

Case No.	45 / NC/7/MEET/Dec/202122/11
Case Status	Case Deferred
Party Name	SUNRISE INDUSTRIES (INDIA) LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202122/ 11 and 17/12/2021
HQ File Number	HQRNORM APPLY 00138960AM22
RA File Number	34AA04005383 AM22
Licence No and Date	3411000847/14/07/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to issue Deficiency Letter for submission of following information: 1. Specific name of Synthetic Resin and Glass Fibre reinforcement i.e Yarn, Roving, Chopped strand mat etc., as the case may be. 2. Complete calculation for the requirement of all the inputs {both imported and indigenous, (particularly Filler)} for the manufacture of export item, indicating wastage separately.	

Case No.	46 / NC/7/MEET/Dec/202122/11
Case Status	Case Deferred
Party Name	B R SPECIALITIES LLP
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202122/ 11 and 17/12/2021
HQ File Number	HQRNORM APPLY 00139526AM22
RA File Number	33AA04004561 AM22
Licence No and Date	3311000334/15/07/2021

Norms Committee Decision:

The Committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) – III for examination and deferred the case.

Case No.	47 / NC/7/MEET/Dec/202122/11
Case Status	Case Deferred
Party Name	GRP LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202122/ 11 and 17/12/2021
HQ File Number	HQRNORM APPLY 00139911AM22
RA File Number	03AA04047947 AM22
Licence No and Date	0311005406/15/07/2021
Norms Committee Decision: <i>The Committee considered the case as per agenda and noted that reply to a deficiency letter dated 04.08.2021 has been received. The case has been referred to Technical Expert (Consultant) -III for examination and deferred the case.</i>	

Case No.	48 / NC/7/MEET/Dec/202122/11
Case Status	Case Deferred
Party Name	GULF OIL LUBRICANTS INDIA LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202122/ 11 and 17/12/2021
HQ File Number	HQRNORM APPLY 00256029AM22
RA File Number	03AA040121913 AM22
Licence No and Date	0311008648/17/11/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to issue Deficiency Letter for submission of following information: Manufacturing process for item no. 2 since it is being exported as it is imported.	

Case No.	49 / NC/7/MEET/Dec/202122/11
Case Status	Case Deferred
Party Name	AVERY DENNISON (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202122/ 11 and 17/12/2021
HQ File Number	HQRNORM APPLY 00256085AM22
RA File Number	05AA040101178 AM22
Licence No and Date	0511006209/17/11/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to issue Deficiency Letter for submission of following information: 1. Reason for asking the import item Glassine paper in kg. 2. GSM /Thickness of BOPP film and Glassine Paper. 3. Complete Calculation for the requirement of all the inputs(both imported and indigenous) indicating wastage separately.	

Case No.	50 / NC/7/MEET/Dec/202122/11
Case Status	Case Deferred
Party Name	HALDIA PETROCHEMICALS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202122/ 11 and 17/12/2021
HQ File Number	HQRNORM APPLY 00257667AM22
RA File Number	02AA04033676 AM22
Licence No and Date	0211001525/18/11/2021
Norms Committee Decision: <i>The Committee considered the case as per agenda and decided to refer the case to C & PC for examination and deferred the case.</i>	

Case No.	51 / NC/7/MEET/Dec/202122/11
Case Status	Case Approved
Party Name	KULODAY TECHNOPACK PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202122/ 11 and 17/12/2021

HQ File Number	HQRNORM APPLY 00256632AM22		
RA File Number	03AA040121973 AM22		
Licence No and Date	0311008662/18/11/2021		
Norms Committee Decision:			
Based on the comments furnished by the Technical Expert (Consultant-I), the Committee decided to ratify the license as under (with 5 % wastage):-			
EXPORT ITEM	QUANTITY	IMPORT ITEM	QUANTITY
Articles made of Natural Polymer namely Bags/Sacks made of Ecoflex/Ecovio Granules(Net Content: Natural Polymer namely Ecoflex/Ecovio Granules - 9,524.00 KGS)	9,524.00 Kg	Natural Polymer namely Ecoflex/Ecovio Granules -	10000.2 Kg
RA may take consequential action as per Policy / Procedures.			

Case No.	52 / NC/7/MEET/Dec/202122/11		
Case Status	Case Approved		
Party Name	PASUPATI ACRYLON LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202122/ 11 and 17/12/2021		
HQ File Number	HQRNORM APPLY 00256848AM22		
RA File Number	05AA04093504 AM22		
Licence No and Date	0511006233/18/11/2021		
Norms Committee Decision:			
Based on the comments furnished by the Technical Expert (Consultant-I), the Committee decided to ratify the license as under (with 3% wastage):-			
EXPORT ITEM	QUANTITY	IMPORT ITEM	QUANTITY
METALLISED CAST POLYPROPYLENE FILM	100000.0 Kg	PROPYLENE COPOLYMERS	71000.0 Kg

		POLYPROPYLENE COPOLYMERS	32000.0 Kg
RA may take consequential action as per Policy / Procedures.			

Case No.	53 / NC/7/MEET/Dec/202122/11
Case Status	Case Deferred
Party Name	SRI RAMKARTHIC POLYMERS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202122/ 11 and 17/12/2021
HQ File Number	HQRNORM APPLY 00263716AM22
RA File Number	32AA04028826 AM22
Licence No and Date	3211001982/24/11/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to issue Deficiency Letter for submission of following information:	
1. To indicate Generic name of Import item -Powersil (R). 2. Composition of Export item, indicating net import content in it 3. Calculation for the requirement of raw materials both imported and indigenous in manufacturing export item, indicating wastage separately. 4. A copy of duly filled 4 E of the application.	

Case No.	54 / NC/7/MEET/Dec/202122/11
Case Status	Case Approved
Party Name	Welspun Flooring Limited
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202122/ 11 and 17/12/2021
HQ File Number	HQRNORM APPLY 00265299AM22
RA File Number	03AA040117164 AM22
Licence No and Date	0311008857/25/11/2021
Norms Committee Decision:	
Based on the comments furnished by the Technical Expert (Consultant)--I, the Committee decided to ratify the license as under:-	

Item of Export	UOM	SPC Tiles/PVC Tiles (Thickness 3.5 MM to 5.0 MM) (Min Net Weight of PVC composite / SQ Met/MM in export item 1.75 KG + -2.5%)		
Item of Export No		1	2	3
Thickness of exports	MM	3.5	4	5
Qty of exports	SQ Met	2,00,000	8,00,000	2,00,000
Minimum Weight of PVC/SPC Composite in export	KG	12,25,000	56,00,000	17,50,000
Minimum Weight of LDPE in export packing	KG	5,672	6,218	7,143
FOB Value of export	Rs	3,37,50,000	3,70,00,000	4,25,00,000
Import allowed to make SPC/PVC Composite with 5% wastage				
1. PVC Resin/PVC	KG	4,85,438	22,19,147	6,93,483
2. Calcium Carbonate Powder	KG	6,83,547	31,24,786	9,76,496
3. Calcium Zinc Stabilizer	KG	22,007	1,00,601	31,438
4. PVC Processing aid ACR 401 or equivalent	KG	14,563	66,574	20,805
5. Internal Lubricant HG-60 (multi alcoholization fatty acid ester) or equivalent	KG	14,887	68,054	21,267
6. Impact strength modifier (Chlorinated Polyethylene Wax)	KG	60,282	2,75,576	86,118
7. Softener (Oxidised Polyethylene)	KG	3,516	16,075	5,024

8. Carbon Black	KG	2,009	9,186	2,871
Surfacing materials allowed for import				
9. Wear Layer made of PVC (up to 600 (+/-10%) GSM)	KG	7,600	30,400	7,600
10. Print Layer made of PVC (upto 100 (+/-10%) GSM)	SQ Met	2,10,000	8,40,000	2,10,000
11. Floor underlayment / Pads with IXPE (upto 125 (+/-10%) GSM)	SQ Met	2,10,000	8,40,000	2,10,000
12. LDPE film for packing	SQ Met	2,10,000	8,40,000	2,10,000
13. UV Lacquer / UV varnish/UV sealer/UV topcoat	KG	5,729	6,281	7,214
RA may take consequential action as per Policy / Procedures.				

Case No.	55 / NC/7/MEET/Dec/202122/11
Case Status	Case Deferred
Party Name	BULK LIQUID SOLUTIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202122/ 11 and 17/12/2021
HQ File Number	HQRNORM APPLY 00268260AM22
RA File Number	07AA04040065 AM22
Licence No and Date	0711002479/28/11/2021
Norms Committee Decision:	
The Committee <i>considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) – I for examination and deferred the case.</i>	

Case No.	56 / NC/7/MEET/Dec/202122/11
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Case Status	Case Deferred
Party Name	MACCAFERRI ENVIRONMENTAL SOLUTIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202122/ 11 and 17/12/2021
HQ File Number	HQRNORM APPLY 00268948AM22
RA File Number	03AA040117086 AM22
Licence No and Date	0311009009/29/11/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to issue Deficiency Letter for submission of following information: 1. Details of indigenous input with quantity. 2. Net weight of Export Item. 3. Net content of each input in export.	

Case No.	57 / NC/7/MEET/Dec/202122/11
Case Status	Case Deferred
Party Name	MOTHERSON SUMI SYSTEMS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202122/ 11 and 17/12/2021
HQ File Number	HQRNORM APPLY 00269096AM22
RA File Number	05AA040104371 AM22
Licence No and Date	0511006497/29/11/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to issue Deficiency Letter for submission of following information: 1. Weight of each export product and indicating description with application of export item. 2. Composition of export item giving net import content. 3. Generic name of import item,(Whether Standard Vietnam Rubber is Natural Rubber) giving complete calculation for the requirement of raw materials (both imported and indigenous) and it wastage, separately for each export item.	

Case No.	58 / NC/7/MEET/Dec/202122/11
Case Status	Case Deferred
Party Name	PIONEER POLYLEATHERS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202122/ 11 and 17/12/2021
HQ File Number	HQRNORM APPLY 00270349AM22
RA File Number	05AA040106498 AM22
Licence No and Date	0511006524/30/11/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to issue Deficiency Letter for submission of following information: 1. GSM of import item no. 7 and its net content in export. 2. Material balance and bifurcation of import and export. 3. Exact name and catalogue of import item no. 5	

Case No.	59 / NC/7/MEET/Dec/202122/11
Case Status	Case Deferred
Party Name	SHIBAAM POLYMERS
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202122/ 11 and 17/12/2021
HQ File Number	HQRNORM APPLY 00270532AM22
RA File Number	07AA04040054 AM22
Licence No and Date	0711002492/30/11/2021
Norms Committee Decision: The Committee <i>considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) – I for examination and deferred the case.</i>	

Case No.	60 / NC/7/MEET/Dec/202122/11
Case Status	Case Deferred
Party Name	D R COATS INK AND RESINS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202122/ 11 and 17/12/2021
HQ File Number	HQRNORM APPLY 00272169AM22

RA File Number	03AA040125868 AM22
Licence No and Date	0311009091/02/12/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to issue Deficiency Letter for submission of following information: 1. Whether the export item contains 77.5% Dimer Acid. COA of export item may be furnished in support of above. 2. Composition of export item. 3. Technical details as per annexure to appendix 4E.	

Case No.	61 / NC/7/MEET/Dec/202122/11
Case Status	Case Deferred
Party Name	BULKLINER LOGISTICS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202122/ 11 and 17/12/2021
HQ File Number	HQRNORM APPLY 00272352AM22
RA File Number	10AA04013587 AM22
Licence No and Date	1011000666/02/12/2021
Norms Committee Decision: <i>The Committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) – I for examination and deferred the case.</i>	

Case No.	62 / NC/7/MEET/Dec/202122/11
Case Status	Case Deferred
Party Name	VISHAKHA POLYFAB PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202122/ 11 and 17/12/2021
HQ File Number	HQRNORM APPLY 00272399AM22
RA File Number	08AA04034850 AM22
Licence No and Date	0811003288/02/12/2021
Norms Committee Decision:	

The Committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) – I for examination and deferred the case.

Case No.	63 / NC/7/MEET/Dec/202122/11
Case Status	Case Deferred
Party Name	VISHAKHA POLYFAB PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202122/ 11 and 17/12/2021
HQ File Number	HQRNORM APPLY 00272400AM22
RA File Number	08AA04034853 AM22
Licence No and Date	0811003289/02/12/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) – I for examination and deferred the case.	

Case No.	64 / NC/7/MEET/Dec/202122/11
Case Status	Case Deferred
Party Name	VISHAKHA POLYFAB PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202122/ 11 and 17/12/2021
HQ File Number	HQRNORM APPLY 00272403AM22
RA File Number	08AA04034847 AM22
Licence No and Date	0811003290/02/12/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) – I for examination and deferred the case.	

Case No.	65 / NC/7/MEET/Dec/202122/11
Case Status	Case Deferred
Party Name	LION RUBBER INDUSTRIES PRIVATE LIMITED

Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202122/ 11 and 17/12/2021
HQ File Number	HQRNORM APPLY 00272774AM22
RA File Number	03AA040127046 AM22
Licence No and Date	0311009116/02/12/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to issue Deficiency Letter for submission of following information: 1. Manufacturing process indicating Stage wise wastage of both imported and indigenous items for the export item. 2. Composition of Export item indicating net import content in it and also name /composition of Rubber Compounds. 3. Calculation for the requirement of all the raw materials both imported and indigenous for the manufacturing export item.	

Case No.	66 / NC/7/MEET/Dec/202122/11		
Case Status	Case Approved		
Party Name	INTERNATIONAL CONVEYORS LTD.		
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202122/ 11 and 17/12/2021		
HQ File Number	HQRNORM APPLY 00274041AM22		
RA File Number	03AA040124484 AM22		
Licence No and Date	0311009167/03/12/2021		
Norms Committee Decision:			
Based on the comments furnished by the Technical Expert (Consultant-I), the Committee decided to ratify the license as under:-			
EXPORT ITEM	QUANTITY	IMPORT ITEM	QUANTITY
PVC SOLID WOVEN FIRE RESISTANT ANTISTATIC CONVEYOR BELTING TYPE 10000 (1.5MM X 1.5 MM THK)	18000 Sq. Meter	POLYESTER FILAMENT YARN (1000 D)	120060.0 Kg
	18.581 Kg/Sq. Meter (Excluding weight of Fasteners with	NYLON YARN (1260	14220.0 Kg

	PIN)	D)	
	(Total weight excluding weight of Fastener with PIN - 3,34,458 Kg)	PVC RESIN	72036.0 Kg
		PHOSPHATE PLASTICIZER	57906.0 Kg
		FASTENERS WITH PINS	1008 Number
RA may take consequential action as per Policy / Procedures.			

Case No.	67 / NC/7/MEET/Dec/202122/11
Case Status	Case Approved
Party Name	INTERNATIONAL CONVEYORS LTD.
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202122/ 11 and 17/12/2021
HQ File Number	HQRNORM APPLY 00274042AM22
RA File Number	03AA040124543 AM22
Licence No and Date	0311009168/03/12/2021

Norms Committee Decision:

Based on the comments furnished by the Technical Expert (Consultant-I), the Committee decided to ratify the license as under:-

EXPORT ITEM	QUANTITY	IMPORT ITEM	QUANTITY
1. PVC SOLID WOVEN FIRE RESISTANT ANTISTATIC CONVEYOR BELTING TYPE 3500 (2.0 MM X 2.0 MM THK)	5000 Sq. Meter 12.562 Kg/SQ. Meter (Excluding Weight of Fastener with Pin) (Total weight – 62,810.0 Kg excluding weight of	1.POLYESTER FILAMENT YARN (1000 D)	11800 Kg

	Fasteners with PIN)		
2. PVC SOLID WOVEN FIRE RESISTANT ANTISTATIC CONVEYOR BELTING TYPE 8000 (1.5 MM X 1.5 MM THK)	5000 Sq. Meter	2. PVC RESIN	16915Kg
	15.819 KG/SQ. Meter (Excluding Weight of Fastener with Pin)	3. PHOSPHATE PLASTICIZER	13350Kg
	(Total weight – 79095.0Kg excluding weight of Fasteners with PIN)	4. FASTENERS WITH PINS	280 Numbers
		5. POLYESTER FILAMENT YARN (1000 D)	23500 Kg
		6. NYLON YARN (1260 D)	4150 Kg
		7. PVC RESIN	18215 Kg
		8. PHOSPHATE PLASTICIZER	14590 Kg
		9. FASTENER WITH PINS	280 Numbers
RA may take consequential action as per Policy / Procedures.			

Case No.	68 / NC/7/MEET/Dec/202122/11
Case Status	Case Deferred
Party Name	K L J POLYMERS AND CHEMICALS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202122/ 11 and 17/12/2021
HQ File Number	HQRNORM APPLY 00276634AM22
RA File Number	05AA040108706 AM22
Licence No and Date	0511006649/06/12/2021

Norms Committee Decision:

The Committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) – I for examination and deferred the case.

Case No.	69 / NC/7/MEET/Dec/202122/11
Case Status	Case Approved
Party Name	K L J POLYMERS AND CHEMICALS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202122/ 11 and 17/12/2021
HQ File Number	HQRNORM APPLY 00276643AM22
RA File Number	05AA040108609 AM22
Licence No and Date	0511006650/06/12/2021

Norms Committee Decision:

Based on the comments furnished by the Technical Expert (Consultant-I), the Committee decided to ratify the license as under:-

EXPORT ITEM	QUANTITY	IMPORT ITEM	QUANTITY
PVC Compound (Compact Grade) PVC Compound (Compact Grade)	6,00,000 Kg	PVC Resin	3,72,612 Kg
		Phthalate Plasticizers	2,31,762 Kg
		Calcium Carbonate	11,844 Kg
		PVC Stabilizer	1,782 Kg
RA may take consequential action as per Policy / Procedures.			

Case No.	70 / NC/7/MEET/Dec/202122/11
Case Status	Case Deferred
Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202122/ 11 and 17/12/2021

HQ File Number	HQRNORM APPLY 00277564AM22
RA File Number	03AX04000012 AM22
Licence No and Date	0311009244/07/12/2021
Norms Committee Decision: <i>The Committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) – III for examination and deferred the case.</i>	

Case No.	71 / NC/7/MEET/Dec/202122/11
Case Status	Case Deferred
Party Name	SHRINATH ROTOPACK PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202122/ 11 and 17/12/2021
HQ File Number	HQRNORM APPLY 00278317AM22
RA File Number	09AA04018626 AM22
Licence No and Date	0911002018/07/12/2021
Norms Committee Decision: <i>The Committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) – I for examination and deferred the case.</i>	

Case No.	72 / NC/7/MEET/Dec/202122/11
Case Status	Case Deferred
Party Name	ARVIND LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202122/ 11 and 17/12/2021
HQ File Number	HQRNORM APPLY 00278994AM22
RA File Number	08AA04036116 AM22
Licence No and Date	0811003359/08/12/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to issue Deficiency Letter for submission of following information: 1. Hard copy of application along-with all documents.	

Case No.	73 / NC/7/MEET/Dec/202122/11
Case Status	Case Deferred
Party Name	CEAT LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202122/ 11 and 17/12/2021
HQ File Number	HQRNORM APPLY 00279234AM22
RA File Number	03AA040131567 AM22
Licence No and Date	0311009280/08/12/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to issue Deficiency Letter for submission of following information: 1. The item of export in this case is : Agriculture, Industrial Vehicle Tyre, whereas, 4E details attached to this application on dgft Portal, has been enclosed for the export of Passenger Car Radial (PCR), therefore, correct 4 E is required for the examination of the case. 2. Justification / Reason for asking more than 50% rubber content for the manufacture of Agriculture/ industrial tyre. 3. Complete calculation for the requirement of all the inputs both imported and indigenous for the manufacture of export item. 4. Production of export item vis a vis consumption of all the inputs for the last three years duly certified by Chartered Accountant.	

Case No.	74 / NC/7/MEET/Dec/202122/11
Case Status	Case Approved
Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202122/ 11 and 17/12/2021
HQ File Number	HQRNORM APPLY 00280348AM22
RA File Number	03AX04000009 AM22
Licence No and Date	0311009323/09/12/2021
Norms Committee Decision: Based on the comments furnished by the Technical Expert (Consultant-I), the Committee decided	

to ratify the license as under:-

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note 8 of the Hand Book of Procedure, Vol. II.

Export Item	Qty.	S. No.	Import Item	Qty. in Kg
New Pneumatic Tyres of Rubber, Of a kind used on Buses or Lorries : Other Bias - Nylon. (Total Quantity to be exported 400,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	16.829
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	16.389
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	11.974
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	0.997
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR-1712 / 1723 / 1783	0.324
		6	CARBON BLACK	24.072
		7	NYLON TYRE CORD FABRIC (DIPPED)	10.860
		8	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.187
		9	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	4.120

		10	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.664
		11	RUBBER CHEMICAL :ANTIOXIDANTS	0.826
		12	RUBBER CHEMICAL :ACCELERATOR	0.483
		13	RUBBER CHEMICAL :RETARDERS	0.108
		14	ZINC OXIDE	1.771
		15	STEARIC ACID	1.222
		16	MICROCRYSTALLINE PETROLEUM WAX	0.574
		17	PRECIPITATED SILICA	1.118
		18	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.959
		19	PHENOLIC TACKIFIER RESIN	0.113
		20	INSOLUBLE SULPHUR	0.093
		21	PROCESSING ADDITIVES	0.482
		22	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		23	MOULD RELEASE PREPARATION	0.160

			(OUTSIDE RELEASE)	
		24	BLADDERS (Qty. in Nos.)	0.020
		25	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
			TOTAL	98.735
RA may take consequential action as per Policy / Procedures.				

Case No.	75 / NC/7/MEET/Dec/202122/11
Case Status	Case Deferred
Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202122/ 11 and 17/12/2021
HQ File Number	HQRNORM APPLY 00280166AM22
RA File Number	03AX04000010 AM22
Licence No and Date	0311009306/09/12/2021
Norms Committee Decision:	
The Committee <i>considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) – III for examination and deferred the case.</i>	

Case No.	76 / NC/7/MEET/Dec/202122/11
Case Status	Case Approved
Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202122/ 11 and 17/12/2021
HQ File Number	HQRNORM APPLY 00280167AM22
RA File Number	03AX04000008 AM22
Licence No and Date	0311009307/09/12/2021

Norms Committee Decision:

Based on the comments furnished by the Technical Expert (Consultant-I), the Committee decided to ratify the license as under:-

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II.

Export Item	Qty.	S.No.	Description	Qty.
New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines, D. Radials - All Steel.(Total Quantity to be exported 110,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	29.466
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	8.002
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	7.074
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	0.609
		5	HALO BUTYL RUBBER - CHLORO BUTYL RUBBER (CIIR) / BROMO BUTYL RUBBER (BIIR)	1.720
		6	CARBON BLACK	21.745
		7	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	15.466
		8	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.992
		9	RUBBER CHEMICAL :ANTIOXIDANTS	0.575

			TMQ / TDQ / HS	
		10	RUBBER CHEMICAL :ANTIOXIDANTS	1.210
		11	RUBBER CHEMICAL :ACCELERATOR	0.808
		12	RUBBER CHEMICAL :RETARDERS	0.075
		13	ZINC OXIDE	2.301
		14	STEARIC ACID	0.635
		15	MICROCRYSTALLINE PETROLEUM WAX	0.618
		16	PRECIPITATED SILICA	2.603
		17	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	0.352
		18	PETROLEUM TACKIFIER RESIN	0.411
		19	PHENOLIC TACKIFIER RESIN	0.627
		20	INSOLUBLE SULPHUR	0.635
		21	SILANE COUPLING AGENT	0.411
		22	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.571

		23	AGEING RESISTANCE CHEMICAL (HTS)	0.387
		24	PROCESSING ADDITIVES	0.028
		25	HOMOGENIZING AGENT	0.456
		26	COBALT BORON COMPLEX-COBALT 22.5% (MONO BOND)	0.105
		27	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		28	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		29	BLADDERS (Qty. in Nos.)	0.020
		30	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
RA may take consequential action as per Policy / Procedures.				